

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 10(ND)17
CA. NO.

CORAM:


PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017**

NAME OF THE COMPANY: Mr. Naveen Kumar V/s. M/s. White Swan Food & Beverages Pvt.
Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241 & 59

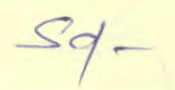
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rishu Sood	Adv. Adv.	} Petitioner	
2.	Anand M. Mishra	Adv.		

ORDER

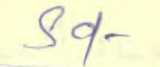
None has appeared on behalf of the respondents despite further service.
They are therefore proceeded Ex parte.

From the submissions made on behalf of the petitioner, it is found
expédient that an additional affidavit be filed with respect to certain lacunae
within one week.

To come up on 17.04.2017.



(S.K.Mohapatra)
Member Technical



(Ina Malhotra)
Member Judicial